

ITEM NO.49

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 9073-
9074/2021

THE STATE OF U.P. & ANR.

Petitioner(s)

VERSUS

VIJAY KUMAR @ PYARE LAL ETC.

Respondent(s)

Date : 08-02-2023 These petitions were called on for hearing today.

For Petitioner(s)

Ms. Srishti Singh, AOR

Mr. Ram Sankar, Adv.

Dr. Ram Sankar, Adv.

Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

Mr. Kartikeya Bhargava, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Service is complete on the sole respondent in SLP(Cr1)
No.9073/2021 but none has entered appearance.

Opportunity to the sole respondent in SLP(Cr1)
No.9074/2021 to file counter affidavit has already been
declined.

Application for amendment of particulars is still
defective. Defects be cured within two weeks, as last
opportunity. If defects are cured within the time granted, be

contd...

processed as per rules else Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

ATUL M. KURHEKAR
Registrar